

## PENDENCY REPORT AS ON 21-10-2020

| SI No. | Case Type                                       | Total |
|--------|---|-------|
| 1      | ABLAPL- Anticipatory Bail                       | 11199 |
| 2      | ADMLS-Admiralty Suits.                          | 10    |
| 3      | AHO-Appeal Against High Court Order.            | 50    |
| 4      | ARBA-Appeals under Indian Arbitration Act.      | 272   |
| 5      | ARBP-Petitions under Indian Arbitration Act.    | 210   |
| 6      | AS-Admiralty Suit.                              | 1     |
| 7      | BLAPL-Bail Application.                         | 5530  |
| 8      | CEREF-Reference under Central Excise Act.       | 20    |
| 9      | CMAPL-Miscellaneous Applications.               | 2513  |
| 10     | CMPAT-Company Act.                              | 84    |
| 11     | CMP-Civil Miscellaneous Petition                | 2513  |
| 12     | COA-Appeals against judgement in Comp.Pet.      | 17    |
| 13     | COAPL-Appl.in pending Proceeding(Comp. Act.)    | 2     |
| 14     | CONTAC-Appeals against orders in Civil Contempt | 6     |
| 15     | CONTAR-Appeals against orders in Crl.Cont.mater | 1     |
| 16     | CONTC-Cotempt of Court Cases (Civil contempt)   | 5571  |
| 17     | Contempt Petition in Bhubaneswar Bench          | 2     |
| 18     | Contempt Petition in Cuttack Bench              | 99    |
| 19     | CONTR-Proceeding relating to Criminal Contempt  | 69    |
| 20     | COPET-Orignal Petition (Companies Act.)         | 130   |
| 21     | CRA-Criminal Appeals                            | 1043  |
| 22     | CRLA-Appeal against Judgement/Sentence.         | 9985  |
| 23     | CRLLP-Appl.for leave to appeal US 378 Cr.P.C.   | 1495  |
| 24     | CRLMA-Other Miscellaneous Application.          | 647   |
| 25     | CRLMC-Appl.under Sec.482 Cr.P.C.                | 10413 |
| 26     | CRLMP-Criminal Miscellaneous Petition           | 604   |
| 27     | CRLREV-Criminal Revision.                       | 9059  |
| 28     | CRMC-Criminal Miscellaneous Case                | 22    |
| 29     | CRP-Revision Petition.                          | 162   |
| 30     | CRREV-Criminal Revision                         | 259   |
| 31     | CS(OS)-Civil suits.                             | 1     |
| 32     | CUSREF-Reference under Customs Act.             | 3     |
| 33     | CVA-Civil Appeals                               | 3     |
| 34     | CVREV-Civil Revision.                           | 39    |
| 35     | CVRVW-Civil Review.                             | 19    |
| 36     | DSREF-Confirmation under Sec.336 Cr.P.C.        | 5     |
| 37     | EC-Execution Case.                              | 3     |
| 38     | ELA-Appeals from Judgement in Election Pet.     | 14    |
| 39     | ELPET-Election Petitions.                       | 28    |
| 40     | EXFA-Execution First Appeal.                    | 3     |
| 41     | EXOS-Execution Application.                     | 4     |
| 42     | EXP-Execution Petition.                         | 21    |
| 43     | FA-First Appeal                                 | 1089  |
| 44     | FAO-First Appeal from Orders.                   | 3236  |
| 45     | FA(OS)-FA from Judgement in original suits.     | 1     |
| 46     | GA-Government Appeals                           | 113   |
| 47     | GCRLA-Government Appeals                        | 391   |
| 48     | GUAP-Pet. under Guardianship and Wards Act.     | 12    |
| 49     | IP(M)-Main Petition (Insolvency ACT.)           | 1     |
| 50     | ITA-Appeals Income-tax                          | 391   |
| 51     | JCRA-Jail Criminal Appeals                      | 15    |
| 52     | JCRLA-Jail Criminal Appeal                      | 1222  |
| 53     | JCRLRV-Jail Criminal Revision.                  | 11    |
| 54     | JCRMJ-Jail Criminal Misc.Case.                  | 1     |
| 55     | LAA-Appeals (Land Acquisition Act)              | 968   |
| 56     | LPA-Letters Patent Appeals.                     | 36    |
| 57     | MACA-Motor Accident Appeals.                    | 6531  |
| 58     | MAC-Motor Accident Claims.                      | 1     |
| 59     | MA-Miscellaneous Appeals                        | 102   |
| 60     | MATA-Matrimonial Cases (Appeals)                | 940   |

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|--------------------|---|---------------|
| 61                 | MFA-FA against Spl. Jurisdiction Cases.                       | 12            |
| 62                 | MJC-Misc.Judicial Case.                                       | 59            |
| 63                 | MSA-SA from judgements in Misc. Cases.                        | 95            |
| 64                 | OCRMC-Original CrI. Miscellaneous Case                        | 100           |
| 65                 | OJC-Original Jurisdiction case (Writ)                         | 1606          |
| 66                 | OREF-References.  | 1             |
| 67                 | OS-Original Suit.   | 1             |
| 68                 | OTAPL-Other Tax Applications.                                 | 119           |
| 69                 | OTC-Other Tax Case.   | 6             |
| 70                 | OVTA-Tax Appeal Under OVAT ACT.                               | 1             |
| 71                 | RCFA-First Appeals(Rent Control Matters)                      | 1             |
| 72                 | Review Petition in Cuttack Bench                              | 12            |
| 73                 | RFA-FA from Judgement and Decree in Suit                      | 2163          |
| 74                 | RPFAM-Revision US 19 of Family Court Act.                     | 1639          |
| 75                 | RSA-Second Appeal from Judgement and Decree.                  | 6764          |
| 76                 | RVWPET-Review Petition.                                       | 1942          |
| 77                 | SAO-Second Appeal from Appellate Order.                       | 224           |
| 78                 | SA-Second Appeal  | 2310          |
| 79                 | SCLP-Pet.for leave to appeal to Supreme Court                 | 1             |
| 80                 | SJC-Special Jurisdiction Case (Tax Matters)                   | 179           |
| 81                 | SM-Suo Motu.  | 46            |
| 82                 | SPA-Sp.Appeal before DB ...                                   | 5             |
| 83                 | STAPL-Appl.for direction to make a reference.                 | 1             |
| 84                 | STREV-Sales Tax Revision.                                     | 1576          |
| 85                 | TA-Tax Appeal   | 12            |
| 86                 | TEST-Testamentary Cases.                                      | 1             |
| 87                 | TREV-Tax Revesion   | 99            |
| 88                 | TRPCRL-Transfer Pet.for transfer a CrI.Proc.                  | 276           |
| 89                 | TRP(C)-Transfer Petition under Sec.14 Cr.P.C.                 | 883           |
| 90                 | WA-Appeals before DB against SB Judgement                     | 3549          |
| 91                 | WPC(OAC)-Original Application in Cuttack Bench                | 415           |
| 92                 | WPC(OA)-Original Application in Bhubaneswar Bench             | 70            |
| 93                 | WPC(OAPC)-Original Application (Provisional) in Cuttack Bench | 3             |
| 94                 | WPC(OAS)-Original Application in Sambalpur Bench              | 1             |
| 95                 | WPCRL-Pet.UA.226 for Writ of Habeas Corpus.                   | 662           |
| 96                 | WPC(TAC)-Transfer Application in Cuttack Bench                | 4             |
| 97                 | WP(C)-Writ Petition under Art.226 and 227.                    | 68382         |
| <b>Grand Total</b> |   | <b>170412</b> |